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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): Madam, on behalf of Shri Ravi Shankar Prasad, I beg to lay on the Table a copy of the Notaries (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.815(E) in Gazette of India dated 28th August, 2018 under sub-section (3) of Section 15 of the Notaries Act, 1952.

[Placed in Library, See No. LT 9978/16/18]

THE MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences,

Bhubaneswar, for the year 2017-2018.

[Placed in Library, See No. LT 9979/16/18]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Genome Research, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Genome Research, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9980/16/18]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2017-2018.

[Placed in Library, See No. LT 9981/16/18]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2017-2018, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2017-2018.

[Placed in Library, See No. LT 9982/16/18]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Faridabad, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Translational Health Science and Technology Institute, Faridabad, for the year 2017-2018.

[Placed in Library, See No. LT 9983/16/18]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2017-2018.

[Placed in Library, See No. LT 9984/16/18]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agri-Food Biotechnology Institute, Mohali, for the year 2017-2018.

[Placed in Library, See No. LT 9985/16/18]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Innovative and Applied Bioprocessing, Mohali, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre of Innovative and Applied Bioprocessing, Mohali, for the year 2017-2018.

[Placed in Library, See No. LT 9986/16/18]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2017-2018.

[Placed in Library, See No. LT 9987/16/18]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Animal Biotechnology, Hyderabad, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Animal Biotechnology, Hyderabad, for the year 2017-2018.

[Placed in Library, See No. LT 9988/16/18]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2017-2018.

[Placed in Library, See No. LT 9989/16/18]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biomedical Genomics, Kalyani, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2017-2018.

[Placed in Library, See No. LT 9990/16/18]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2017-2018.

[Placed in Library, See No. LT 9991/16/18]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2017-2018, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9992/16/18]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9993/16/18]

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Faridabad, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Faridabad, for the year 2017-2018.

[Placed in Library, See No. LT 9994/16/18]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2017-2018.

[Placed in Library, See No. LT 9995/16/18]

(18) (i) A copy of the Annual Report (Hindi and English versions) of the ESSO-Indian National Centre for Ocean Information Services, Hyderabad, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ESSO-Indian National Centre for Ocean Information Services, Hyderabad, for the year 2017-2018.

[Placed in Library, See No. LT 9996/16/18]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2017-2018.

[Placed in Library, See No. LT 9997/16/18]

(20) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2017-2018.

[Placed in Library, See No. LT 9998/16/18]

(21) (i) A copy of the Annual Accounts (Hindi and English versions) of the ESSO-National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2017-2018, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the ESSO-National Centre for Earth Science Studies, Thiruvananthapuram, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9999/16/18]

(22) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2017-2018.

(ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10000/16/18]

(b) (i) Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2017-2018.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10001/16/18]

(23) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2018-2019.

[Placed in Library, See No. LT 10002/16/18]

... (*Interruptions*)

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ.

जितेन्द्र सिंह): अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) होमी भाभा नेशनल इंस्टीट्यूट, मुम्बई के वर्ष 2017-2018 के वार्षिक

प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) होमी भाभा नेशनल इंस्टीट्यूट, मुम्बई के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10003/16/18]

(2) (एक) इंस्टीट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंस्टीट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10004/16/18]

(3) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) यूरेनियम कॉरपोरेशन ऑफ इंडिया लिमिटेड, जादुगुड़ा के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) यूरेनियम कॉरपोरेशन ऑफ इंडिया लिमिटेड, जादुगुड़ा के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10005/16/18]

(4) (एक) नेशनल सेंटर फॉर गुड गवर्नेंस, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल सेंटर फॉर गुड गवर्नेंस, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल सेंटर फॉर गुड गवर्नेंस, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10006/16/18]

(5) (एक) सेमीकंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेमीकंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10007/16/18]

(6) (एक) इंडियन इंस्टीट्यूट ऑफ स्पेस साइंस एण्ड टेक्नोलॉजी, तिरुवनंतपुरम के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन इंस्टीट्यूट ऑफ स्पेस साइंस एण्ड टेक्नोलॉजी, तिरुवनंतपुरम के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10008/16/18]

... (*Interruptions*)

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) महानगर टेलिफोन निगम लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) महानगर टेलिफोन निगम लिमिटेड, नई दिल्ली के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) दूरसंचार वाणिज्यिक संचार उपभोक्ता अधिमान विनियम, 2018 जो 19 जुलाई, 2018 के भारत के राजपत्र में अधिसूचना संख्या 311-04/2017-क्यूओएस में प्रकाशित हुए थे।

(दो) दि इंटरनेशनल टेलीकम्युनिकेशन केबल लैंडिंग स्टेशन्स एक्सेस फैसिलिटेशन चार्जेज एण्ड को-लोकेशन चार्जेज (अमेंडमेंट) रेग्युलेशन्स, 2018 जो 28 नवम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या एफ. सं. 416-2/2018-एनएसएल-1 में प्रकाशित हुए थे।

(तीन) बेसिक टेलिफोन सेवा (वायरलाइन) और सेल्युलर मोबाइल टेलिफोन सेवा की सेवा गुणवत्ता के मानक (छठा संशोधन) (संशोधन) विनियम, 2018 (2018 का 7) जो 31 जुलाई, 2018 के भारत के राजपत्र में अधिसूचना संख्या एफ. सं. 305-03/2018-क्यूओएस में प्रकाशित हुए थे।

(चार) दूरसंचार उपभोक्ता शिक्षा और संरक्षण निधि (चौथा संशोधन) विनियम, 2018 जो 18 जुलाई, 2018 के भारत के राजपत्र में अधिसूचना संख्या 324-5/2018-सीए में प्रकाशित हुए थे।

(3) उपर्युक्त (2) की मद सं. (एक) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा

अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10010/16/18]

(4) (एक) सेंटर फॉर डेवलपमेंट ऑफ टेलिमेटिक्स, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेंटर फॉर डेवलपमेंट ऑफ टेलिमेटिक्स, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10011/16/18]

(5) भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) तथा भारतीय बेतार तारयांत्रिकी अधिनियम, 1933 की धारा 10 की उपधारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(एक) इंडक्टिव अनुप्रयोग के लिए बहुत कम शक्तिशाली रेडियो आवृत्ति उपकरणों या उपस्करों का उपयोग (अनुज्ञप्ति की अपेक्षा से छूट) संशोधन नियम, 2018 जो 5 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 996(अ) में प्रकाशित हुए थे।

(दो) बहुत कम शक्तिशाली अल्ट्रा-वाइडबैंड उपकरणों का उपयोग (अनुज्ञप्ति की अपेक्षा से छूट) नियम, 2018 जो 18

अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1046(अ) में प्रकाशित हुए थे।

(तीन) कम शक्तिशाली और बहुत कम शक्तिशाली अल्प दूरी रेडियो आवृत्ति उपकरणों का उपयोग (अनुज्ञप्ति की अपेक्षा से छूट) नियम, 2018 जो 18 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1047(अ) में प्रकाशित हुए थे।

(चार) 5 गीगाहर्ट्ज बैंड में रेडियो स्थानीय क्षेत्र नेटवर्क सहित बेतार एक्सेस प्रणाली का उपयोग (अनुज्ञप्ति की अपेक्षा से छूट) नियम, 2018 जो 22 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1048(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 10012/16/18]

(6) भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) के अंतर्गत भारतीय बेतार तारयांत्रिकी (ग्लोबल मेरिटाइम डिस्ट्रेस एण्ड सेफ्टी सिस्टम के प्रचालन के लिए वाणिज्यिक रेडियो ऑपरेटर का प्रवीणता प्रमाणपत्र और अनुज्ञप्ति) संशोधन नियम, 2018 जो 5 नवम्बर, 2018 के भारत राजपत्र में अधिसूचना संख्या सा.का.नि. 1088(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उसका एक शुद्धिपत्र जो 6 दिसम्बर, 2018 की अधिसूचना सं. सा.का.नि. 1179(अ) में प्रकाशित हुआ था।

[Placed in Library, See No. LT 10013/16/18]

... (Interruptions)

विदेश मंत्रालय में राज्य मंत्री (जनरल विजय कुमार सिंह) (सेवानिवृत्त):
अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) रिसर्च एण्ड इन्फार्मेशन सिस्टम फॉर डेवलपिंग कंट्रीज, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) रिसर्च एण्ड इन्फार्मेशन सिस्टम फॉर डेवलपिंग कंट्रीज, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10013A/16/18]

- (2) (एक) इंडियन काउंसिल ऑफ वर्ल्ड अफेयर्स, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) इंडियन काउंसिल ऑफ वर्ल्ड अफेयर्स, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) इंडियन काउंसिल ऑफ वर्ल्ड अफेयर्स, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

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... (Interruptions)

महिला और बाल विकास मंत्रालय में राज्य मंत्री तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डॉ. वीरेन्द्र कुमार): अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) चंडीगढ़ वक्फ बोर्ड, चंडीगढ़ के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) चंडीगढ़ वक्फ बोर्ड, चंडीगढ़ के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10015/16/18]

(2) (एक) दादरा और नागर हवेली वक्फ बोर्ड, सिलवासा के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) दादरा और नागर हवेली वक्फ बोर्ड, सिलवासा के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10016/16/18]

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): I beg to lay on the Table a copy of the Notification No. O.N.55(E) (Hindi and English versions) published in Gazette of India dated 22nd September, 2018, regarding Delimitation of Constituencies in the State of Andhra Pradesh and to update Schedule III to the Delimitation of Parliamentary and Assembly Constituencies Order, 2008 issued under Section 9(1)(b) of the Representation of the People Act, 1950 and Section 11(1)(b) of the Delimitation Act, 2002.

[Placed in Library, See No. LT 10017/16/18]